Declaration of Assets and Liabilities

Year 2020 - 21 I, RAI KUMARI ..., son/daughter/wife of MUNNA PRASADCHOUHAN aged 27 years, belonging to Personal Assistant and Private Sees service and presently working as Personal Assistant, Bihar Legislative Assembly, Pertn give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. Description Seif Spouse Dependant-1 No. Dependent-2 Dependant-3 Name(S) Name Name (1) Cash Etc. Name 15,00 NIL NIL NIL NII (11) Deposits in SBJ-20,000 Banks, Financial C.B. J - 5.000 Institutions And Non-Banking RDS-46500 Financial NSC 90,000 Companies PPF-1000 (ill) Bonds, Debentures and Shares In NIL companies Other financial LIC-Blky institutions, NSS, Postal No-829456 561 Amount -14,264 Hoff You Savings, LIC Policies, etc. (v) Motor Vehicles Activa (details of dlx BG6 make, etc.) (vi) Jewellery (give details of weight and NIL value) (VII) Other assets, such as values NIL of claims / Interests

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the

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Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Sr.	Description	Self	Spouse Name(S)	Dependent-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	HIL	NIL	NIL
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	HIL	-		int 2	(.
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	10-1	14 14 14 14 14 14 14 14 14 14 14 14 14 1	2 arganista / p	
(Iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	HIL		9 1		
(v)	Others (such as Interest in property)	NIL		0.3/01-	HEAL THAN	- I

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(I) Loans from Banks	NIL	NIC
	(II) Loans from financial Institutions	- 100	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		_
	(b) dues to departments dealing with supply of water	-	_
	(c) dues to departments dealing with supply of electricity		_

Raj Kerman 12.02.2021

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any	_	7
(b)	(i) Income Tax including surcharge (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO-CGWPK5388P	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	-	_
	(III) Sales Tax (Only in case of proprietary business]	-	-
	(N) Property Tax	_	_

C. Personal Detail

GPF/CPF/PRAN No.		11011429407
Gender	:-	F (MVF)
Dute of Birth	:-	1 6 0 2 1 9 9 3 (DD/MM/YYY)
Class/Group	;-	B (A/B/C)
Cadre	:-	PERSONAL ASSISTANT AND PRIVATE SECRETARY
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	;-	PATNA
I hereby o knowledge and b		that the above details are true to the best of my
and a real		Signature Rat Kyman Name of Employee: RAJ. KUMAR S
		Name of Employee: RAJ. KUMARJ

Note:

Place: PATNA

Date: 12 - 01 - 2021

Department: BIHAR LEGISLATIVE ASSEMBLY SECRETA
RIAT, PATNA

Please sign each page of the declaration. Asset declaration form
must be in A4 size white paper with computer typed (single side)
in prescribed format.

Designation: PERSONAL ASSISTANT

Ruj kuman